

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **12.09.2024** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 337/2024 For Stay IA No. 915/2024 Delay in refiling IA No. 916/2024	Fedex Finance Pvt. Ltd. Vs Rajendran PR, RP of Asten Realtors Pvt. Ltd. & 2 Ors.	Mr. Akhil Suresh	
2.	Comp App (AT) (CH) (Ins) No.248/2024 For Condone Delay IA No. 656/2024 Delay in refiling IA No. 658/2024 For Stay IA No. 657/2024 To implead IA No. 883/2024	Office of the Superintending Engineer & 3 Ors. Vs Madhusudhan Rao Gonugunta, RP of Dharti Dredging & Infrastructure Ltd.	Mr. EK Kumaresan	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	IA No. 913/2024 (To Recall) in Comp App (AT) (CH) (Ins) No. 419/2022	ISPT LLC Vs M/s Indo Shell Mould Ltd. & Anr.	Mr. Vikram Veerasingam	
4.	TA (AT) No. 182/2021 (Comp App (AT) No. 211/2020 For Exemption IA No. 2672/2020 For Stay IA No. 2673/2020) For Direction IA No. 209, 210, 211 & 212/2023	N. Gunashekar Vs M/s. Global Finsol Pvt. Ltd.	Mr. SS Rajesh	Mr. A Karthik- R1- R4, R10 R12 Mr. T Natrajan- R6 Mr. Vikramaditya Singh- R8

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	TA (AT) No. 199/2021 (CA (AT) (Ins) No. 1017/2019)	Mr. Sivagnanam G. Ilanahai Vs M/s. Wayne Burt Petro Chemical Ltd.	Mr. Bhargav Nath	M/s RKP & Associates
6.	IA No. 715/2021 (For Condone Delay) in Comp App (AT) (CH) (Ins) No.345/2021 For Exemption IA No. 713/2021 For Stay IA No. 714/2021	Dr. P. Mahalingam Vs Santhosh Hospitals Pvt. Ltd. through Liquidator Ms. Deepa Venkat Ramani and 2 Ors.	Mr. Saurab Kalia	Mr.Chandramouli Prabhakar- R1
7.	IA No. 936 & 963/2022 (For Additional docs.) in Comp App (AT) (CH) (Ins) No.277/2022 For Stay IA No. 594/2022 To Adv Hg. IA No. 208/2023	Regen Infrastructure and Services Pvt. Ltd. Vs Mr. Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors WITH	Mr. B. Dhanaraj	Mr. Surya Teja SS Nalla-R1 Ms. J Parimalan-R2 & R3
8.	Comp App (AT) (CH) (Ins) No.282/2022 For Stay IA No. 599/2022	Regen Infrastructure and Services Pvt. Ltd. Vs Mr. Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors.	Mr. B. Dhanaraj	Mr. Surya Teja SS Nalla-R1 Ms. J Parimalan-R2 & R3
9.	IA No.1029/2022 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 420/2022 For Stay IA No.1030/2022	GKC Projects Ltd Vs State Tax Officer, Pudukottai	Mr. MV Swaroop	Mr. B Vijay
10.	Comp App (AT) (CH) (Ins) No. 178/2023 For Urgent Hearing IA No. 576/2023 For Stay IA No. 577/2023	Y Shivaram Prasad Vs S. Dhanapal, Liquidator of M/s Servalakshmi Paper Limited & 4 Ors. WITH	M/s Ramani and Shankar Mr. Pranav V Shankar	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2 Ms. Abitha Banu-R5
11.	Comp App (AT) (CH) (Ins) No. 180/2023 For Stay IA No. 579/2023	Indian Overseas Bank Vs Mr. S. Dhanapal Liquidator of M/s Servalakshmi Paper Ltd. & Anr. WITH	Mr. ML Ganesh	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2

12.	IA No. 673/2023 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 186/2023 For Exemption IA No. 598 & 599/2023 For Stay IA No. 597/2023	VMS Industries Limited Vs Mr. S Dhanapal, Liquidator of M/s Servalakshmi Paper Ltd. & 3 Ors	Mr. Nakul Mohta	Mr. AM Ilango -R1 Mr. B Dhanaraj-R4
13.	IA No. 461/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 174/2024 For Stay IA No. 462/2024 For Exemption IA No. 463 & 464/2024 For Direction IA No. 465/2024	Mahaveer Bafna Vs Mr. Ashok Gupta & Anr.	Mr. Kaviyanathan	
14.	IA No. 844/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 317/2024 For Exemption IA No. 842/2024 For Stay IA No. 843/2024	Mr. B Prabhakar Reddy Suspended Director of Excel Dwellings India Pvt. Ltd. Vs Shriram Finance Company Ltd. & Anr.	Mr. Bharadwaja Rama Subramaniam	Mr.R Umashankar
15.	IA No. 349/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 130/2024 For Exemption IA No. 350/2024	Bank of Maharashtra Vs Kambhammettu Sri Vamsi, RP of Mantenna Laboratories Ltd. & Anr. WITH	Mr. T Ravichandran	Mr. Rohan Rajasekaran- R1 Ms. S Indumathi- R2
16.	IA No. 359/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 132/2024 For Exemption IA No. 358/2024 For Stay IA No. 357/2024	Bank of Maharashtra Vs Kambhammettu Sri Vamsi, RP of Mantenna Laboratories Ltd.& 2 Ors.	Mr. T Ravichandran	Mr. Rohan Rajasekaran- R1 Ms. S Indumathi- R2 Mr. Vipul Jai- R3

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT) (CH) (Ins) No. 29/2023	Ebenazar Inbaraj, Monitoring Professional of Regen Powertech Pvt. Ltd. Vs Madhusudhan Khemka & 2 Ors.	Mr. Surya Teja Nalla	Ms. J Parimalam-R1 & R2 Ms. Inthu Karunakaran- R3
18.	Comp App (AT) (CH) (Ins) No. 256/2023 For Exemption IA No. 811 & 812/2023 For Stay IA No. 813/2023	Mr. Pramod Paranthaman, Suspended Director of Sri Paranthaman Textiles Pvt. Ltd. Vs Ram Raghav Spintex Pvt Ltd. & Anr.	Mr.K Jagannathan	Mr. Alladi Rahul- R1
19.	Comp App (AT) (CH) (Ins) No. 22/2024 For Stay IA No. 80/2024	NRS Steel Traders LLP Vs Mr. Kamalesh Kumar Singhania Liquidator - Khaitan Electricals Ltd. & Anr.	Mr.Sathiyannarayana n	Mr. Pranay Agarwal- R1
20.	Comp App (AT) (CH) (Ins) No. 73/2024 For Stay IA No. 211/2024 For Exemption IA No. 209 & 210/2024	Octopus Productions Pvt Ltd Vs Enforcement Directorate Through Joint Director, Hyderabad Zonal Office & 5 Ors. WITH	Mr. Pawan Jhabakh	Mr. Mayur Mundra- R2 Mr. Varun Srinivasan- R4 R5
21.	Comp App (AT) (CH) (Ins) No. 74/2024 For Stay IA No. 212/2024 For Exemption IA No. 213 & 214/2024	SREI Multiple Assets Investment Trust Vision India Fund, SRA of Deccan Chronicles Holdings Ltd. Vs Enforcement Directorate, Through Joint Director, Hyderabad Zonal Office & 5 Ors. WITH	Mr. A Ram Kumar	Mr. Mayur Mundra- R2 Mr. Varun Srinivasan- R3 R4
22.	Comp App (AT) (CH) (Ins) No.165/2024 For Direction IA No. 437/2024	SREI Multiple Assets Investments TrustVision India Fund Vs Mamta Binani, Erst RP of Corporate Debtor, Deccan Chronicle Holdings Ltd. & 5 Ors.	Mr. A Ram Kumar	Mr. Mayur Mundra- R1

23.	Comp App (AT) (CH) (Ins) No. 290/2024 For Exemption IA No 760/2024 For Direction IA No 761/2024 For Urgent Hearing IA No 762/2024 For Stay IA No 764/2024	Employees Provident Fund Organisation Vs M/S.Kanakadhara Ventures Pvt. Ltd. Rep. by its Liquidator Sri Rajesh Chillale	Mr. R Vishnu	
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	Contempt Case (AT) No. 7/2019 in Comp App (AT) (Ins) No. 552/2018 For Clarification IA No. 73/2024	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr. WITH	Mr. Ajay Gagger	Mr. Yogesh Jagia R1
25.	Contempt Case (AT) No. 8/2019 in Comp App (AT) (Ins) No. 553/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr.	Mr. Ajay Gagger	Mr. Yogesh Jagia R1
26.	TA (AT) No.247/2021 (Comp App (AT) (Ins) No. 757/2020)	Mr. Vijay Kumar Penmetsa, Erst. Director of Corporate Debtor Vs Dr. KV Srinivas, Liquidator of Veda Biofuel Ltd. & 3 Ors. WITH	Mr. Abishek Anand	Mr. Suryanarayana- R1
27.	Comp App (AT) (CH) (Ins) No.30/2022 For Stay IA No. 59/2022 For Exemption IA No. 60/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr.	Mr. Pankaj Vivek	Mr. Abhishek Anand- R1
28.	Comp App (AT) (CH) (Ins) No.196/2021 For Stay IA No. 396 & 398/2021 For Urgent Hearing IA No. 397/2021	Mr. Srinivasa Rao Idupulapati Vs ISR Infra Pvt. Ltd. Rep by RP & Liquidator of Mr. Pradeep Kumar Sraavanam & Anr	Mr. P Elayaraj Kumar	Ms. JVL Bharathi R1 Ms. Ananda Gomathi- R2

29.	TA (AT) No.28/2022 (CA (AT) No. 44/2019)	Mr. Tumkur Vajram Shetty Jayawanth & Anr. Vs M/s Agile Labs Pvt Ltd & 15 Ors.	Mr. M.Pretham	Mr. Abhishek Kumar- R1, R2, R14 Mr. Vikram Hegde R7, R8,R9 and R13
30.	Comp App (AT) (CH) No. 61/2022 For Stay IA No. 690/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & 3 Ors. WITH	Mr. M Sameer Hussain	Mr. T.V.S. Kumar R1
31.	Comp App (AT) (CH) No. 64/2022 For Stay IA No 692 & 693/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & Anr. WITH	Mr. M Sameer Hussain	Mr. T.V.S. Kumar R1
32.	Comp App (AT) (CH) No. 109/2022 For Stay IA No.956/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & 2 Ors. WITH	Mr. M Sameer Hussain	Mr. T.V.S. Kumar R1
33.	Comp App (AT) (CH) No. 73/2023	Rajeev Satpal Lakhanpal Vs Taashee Linux Services Pvt. Ltd.	Mr. M Sameer Hussain	Mr. T.V.S. Kumar
34.	Comp App (AT) (CH) (Ins) No.285/2022	IDBI Trusteeship Services Limited Vs Ozone Urbana Infra Developers Pvt. Ltd.	Mr. Edward James	Mr. Arjun K Perikal
35.	Comp App (AT) (CH) (Ins) No 302/2022 For Stay IA No.635/2022 For Direction IA No. 908/2024	Employees Provident Fund Organisation Vs Mr. Ramakrishnan Sadasivan, RP of BVV Paper Industry Ltd & Anr.	Mr. PK Panneer Selvam	Mr. T Ravichandran- R1 Mr. Sriram Venkatavaradan R2
36.	Comp App (AT) (CH) (Ins) 390/2022	Canara Bank Vs M/s. DAAJ Hotels & Resorts Pvt. Ltd.	Mr. ML Ganesh	Mr. Abhishek Jenasenan

37.	Comp App (AT) (CH) (Ins) No. 86/2023	Regen Powertech Pvt. Ltd. Rep by erstwhile RP Ebenezar Inbaraj Ltd. Vs Regen Infrastructure and Service Pvt. Ltd. & 7 Ors.	Mr. Surya Teja SS Nalla	Mr. TK Bhaskar- R1 Ms. J Parimalam-R2, R3
38.	Comp App (AT) (CH) (Ins) No. 147/2023	Balakrishnan Baburajan, Liquidator of Goodwin Packpet Pvt. Ltd. Vs Murali Narayanan & 5 Ors.	Mr. PV Vinod	
39.	Comp App (AT) (CH) (Ins) No. 446/2023 For Stay IA No. 1381/2023 For Exemption IA No. 1382/2023	B. Nirmal Kumar Vs Tharuvai Ramachandran Ravichandran, RP of JBM Homes Pvt Ltd & JBM Shelters Pvt Ltd & Anr. WITH	Mr. Avinash Krishnan Ravi	Ms. MS Elamathi-R2
40.	Comp App (AT) (CH) (Ins) No. 447/2023 For Exemption IA No. 1385/2023 For Stay IA No. 1384/2023	B. Nirmal Kumar Vs Tharuvai Ramachandran Ravichandran, RP of JBM Homes Pvt Ltd & JBM Shelters Pvt Ltd & Anr.	Mr. Avinash Krishnan Ravi	Ms. MS Elamathi-R2
41.	Comp App (AT) (CH) (Ins) No. 465/2023 For Stay IA No. 1451/2023	Rajagiri Campus Court Home Buyers Welfare Association Vs Mr. Rajendran R, RP of Asten Realtors Pvt. Ltd. & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Vinod PV- R1 Mr. Saurabh Nikalje R2
42.	Comp App (AT) (CH) (Ins) No. 48/2024 For Stay IA No.144/2024	Rajendran PR, RP of Asten Realtors Pvt. Ltd. Vs Piramal Capital & Housing Finance Ltd.	Mr. Vinod PV	Mr. Saurabh Nikalje
43.	CA (AT) (CH) No. 06/2024 For Urgent Hearing IA No. 121/2024 For Stay IA No. 122/2024	Rajeev Vidyadharan alias Rajeev Anchal & 3 Ors. Vs PJ Mathews & 27 Ors.	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	Mr. Bijoy P Pulipra R1-R8 Mr. Ajakumar-R10- R12 Mr. EK Kumaresan R16 R17

02.00 PM

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 274/2024	GLAS Trust Company LLC Vs Think & Learn Pvt. Ltd	Mr. Thriyambak J Kannan	Mr. Pradyumna L Narasimha For Caveator

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500